



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.12.2024

**NOTICE**

Please take notice that the following matters listed in the Court – IV on 11.12.2024 were not be taken up. The next dates of hearing will be notified later.

| Sl. No. | Case No.   | Name of Parties  | Counsel for Appellants | Counsel for Respondents   |
|---------|--|--|------------------------|---|
| 1.      | Comp. App. (AT) No. 233 of 2020                                | Ashwin Khushaldas Banker<br>Vs.<br>Hitesh Chhaganlal Ambalia & Ors.  | Nikhil Goel            | Karan Valecha   |
| 2.      | I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021 | Royal India Corporation Ltd.<br>Vs.<br>Nandkishor Vishnupant Deshpande,<br>Resolution Professional & Ors.  | Deeksha Gaur           | Arjun Krishnan-R1<br>Saurabh A Gupta<br>Nishant Bishnoi R2,3<br>Tanushree Sogani-R4<br>Kunal Kanungo    |
| 3.      | Comp. App. (AT) (Ins) No. 510 of 2021<br><br>(PH)              | Worldwide Online Services Pvt. Ltd.<br>Vs.<br>Nandkishor Vishnupant Deshpande<br>(Resolution Professional for Royal Refinery Pvt. Ltd.)<br><br><b>With</b> | Apoorv Singhal         | Atishay Jain<br>Tanushree Sogani-R4<br>Saurabh Ajay Gupta<br>Nishant Bishnoi-R2 & R3<br>Shashank Sharma |
| 4.      | Comp. App. (AT) (Ins) No. 549 of 2021<br><br>(PH)              | Shalibadhra Exports Pvt. Ltd.<br>Vs.<br>Nandkishor Vishnupant Deshpande<br>Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.                     | Harsh Singhal          | Nishant Bishnoi<br>Srishti Prabhakar-R2 & R3<br>Tanushree Sogani<br>Atishay Jain-R4                     |

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| 5. | Comp. App. (AT)<br>(Ins) No. 1284 of<br>2022 & I.A. No.<br>4668, 7647 of 2024<br><b>(PH)</b> | Mohit Arora<br>Vs.<br>PNB Housing Finance Limited &<br>Anr. | V. Siddharth       | V. D'Costa<br>Astha Ojha<br>Gauri Goel-R1<br>Apoorv Khator-R2 |
| 6. | Comp. App. (AT)<br>(Ins) No. 895 of<br>2023  | Akhilesh Kumar<br>Vs.<br>HDFC Bank Ltd. & Anr.              | Mohit<br>Chaudhary | Bheem Sain Jain-R1  |

By order of Hon'ble Chairperson  
-Sd/  
Registrar